

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1520

ANSWERED ON:09.08.2011

SHORTAGE OF DRINKING WATER

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has set any norm regarding per capita minimum water availability for the cities of the country;
- (b) if so, the details thereof;
- (c) whether any assessment has been made regarding the shortage of water/drinking water in the cities/urban areas including slum areas of the Metropolitan cities;
- (d) if so, the details thereof, State-wise and city-wise; and
- (e) the remedial measures taken by the Government to check shortage and ensure adequate availability/supply of water/drinking water in cities/urban areas in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) Yes Madam.

(b) The per capita water supply norms in the Manual on Water Supply and Treatment (1999) published by Ministry of Urban Development are as follows:-

S.No.	Classification of towns/cities	Recommended maximum water supply levels (litres per capita per day-lpcd)
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|----|---|-----|
| 1. | Towns provided with piped water supply but without sewerage system | 70 |
| 2. | Cities provided with piped water supply where sewerage system is existing/contemplated | 135 |
| 3. | Metropolitan and Mega cities provided with piped water supply where sewerage system is existing/contemplated. | 150 |

(c) Yes Madam.

(d) An assessment of per capita availability of drinking water in metropolitan cities was made in November, 2003 (Annexure-I). Ministry of Water Resources has made an assessment in 2005 of water demand for domestic purposes for the 35 metropolitan cities up to 2021 on the basis of inputs from State Water resources/ Irrigation Departments (Annexure-II).

(e) Water Supply is a State subject and it is the responsibility of the State Governments/ Urban Local Bodies (ULBs)/State Water Supply & Sewerage Boards to plan design and execute water supply projects and operate and maintain them under State Plan. Ministry is supplementing the efforts of State Governments/Urban Local Bodies in providing adequate water supply facilities in urban areas under various schemes such as Jawaharlal Nehru National Urban Renewal Mission (JNNURM) the schemes under 10% lumpsum scheme for North Eastern States, North Eastern Region Urban Development (NERUDP) etc. In addition, policies, guidance notes, advisories are issued from time to time.